

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1756  
TO BE ANSWERED ON 09.12.2015**

**THEFT OF GOODS**

**†1756. SHRI ASHOK MAHADEORAO NETE:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has taken any steps to check the disappearing of items to be loaded in the goods train at the railway stations particularly Wadsa railway station coming under Gad-Chiroli parliamentary constituency of Maharashtra;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**( SHRI MANOJ SINHA )**

**(a): Yes, Madam.**

**(b): The following measures have been taken by RPF to ensure that goods meant for loading in goods trains do not disappear at Railway station-**

- 1. RPF staff are deployed at Goods-sheds at important railway stations, including Wadsa, to prevent theft of booked consignment.**
- 2. Frequent drives are conducted against undesirable/unauthorised elements under various sections of Railways Act in railway premises including yards to prevent such incidents.**
- 3. Wherever possible, seal checking of goods/parcel shed & trains is done.**

- 4. Black Spot areas are identified and plain clothes staff deployed to curb the menace of theft/pilferage of goods.**
- 5. Surveillance over the history sheeted criminals/local criminal gangs is being done.**
- 6. Plain clothes and Crime Intelligence Staff are also deputed for collecting crime intelligence and for surveillance over such criminals.**
- 7. Regular coordination is maintained with Government Railway Police and Local Police for proper registration of case.**
- 8. Surprise checks are conducted against persons/gangs involved in such type of crimes.**

**(c): Does not arise.**

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